

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 12/08/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70672/2016-EX[DB] dated 04/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
 Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/MISC/70254/2016 E/3635/2006	CCE GHAZIABAD CGO complex II, Kamla Nehur Nagar, Ghaziabad. Name and Address of Respondent 2 MET TRADE INDIA LTD VILLAGE- BHEEL AKBARPUR, DADRI.,

Copy To

3 Advocate(s) / Consultant(s): SH RAJESH CHIBBER, ADV
 FA-9 KAVI NAGAR
 GHAZIABAD

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

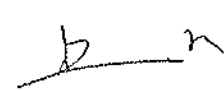
12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
 Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MISC Application No.: E/MISC/70254/2016 &
Appeal No.: E/3635/2006-EX[DB]**

Arising out of O/O No. 156-CE/GZB//2006 dated 26.09.2006 passed
by Commr. (Appeals) of Customs & Central Excise, Ghaziabad.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

Commissioner of Central Excise
Ghaziabad.

...APPELLANT(S)

Vs.

M/s. Met Trade India Ltd.

...RESPONDENT(S)

APPEARANCE

Shri Pawan Kumar Singh, Superintendent (A.R.), for the Department
Shri Rajesh Chibber, Advocate, for the Respondent(s)

CORAM:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING & PRONOUNCEMENT : 04/08/2016

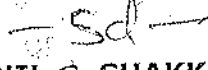
FINAL ORDER NO. 70672/2016

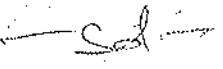


Per Mr. Anil Choudhary:

Appeal is allowed to be withdrawn, under the litigation policy without entering into merits.

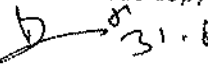
(Dictated and pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(Ansari)

प्रमाणित प्रतिलिपि / Certified True Copy


सहायक पंजीयन / Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

